- (a) whether it is a fact that Gram Sabha conducts regular social audits of all the projects under NREGS taken up within the Gram Panchayat;
- (b) if so, whether any cases of manipulation, misappropriation and irregularities in the accounts of Gram Panchayat particularly Gram Panchayat Haripur in Himachal Pradesh, have been found;
  - (c) if so, the details thereof;
- (d) the action taken by Government against the concerned Gram Panchayat and other concerned officials;
- (e) whether Government has instructed State Governments to put up their district-wise Social Audit calendar on the NREGA website; and
  - (f) if so, the State Governments' response thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Section 17(2) of the Mahatama Gandhi NREGA provides that Gram Sabha shall conduct regular social audits of all the projects under the scheme taken up within the Gram Panchayat. As per reports available in the Ministry, during the current year (upto January 2010), social audit has been conducted in 2.26 lakh Gram Panchayats.

- (b) Social Audit was conducted in Gram Panchayat Haripur, Block Chamba of District Chamba in Himachal Pradesh on 27.9.09 and no cases of manipulation, misappropriation and irregularities in the accounts of Gram Panchayat were reported.
  - (c) and (d) Do not arise.
- (e) and (f) Yes, Sir. All the States have been instructed to draw their district-wise Social Audit Calendar and put up the same on the NREGA website. As reported by the State Governments, Social Audit Calendar for 571 districts out of a total of 619 districts have been put up on the web site.

## Watershed projects in Andhra Pradesh

- 140. SHRI GIREESH KUMAR SANGHI: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the total number of watershed projects sanctioned in Andhra Pradesh under the Integrated Wasteland Development Programme (IWDP) and Drought Prone Area Programme (DPAP) during the last three years and till date;
- (b) how many of these projects were launched and became functional and total area benefited from them in these States district-wise;
  - (c) the total funds released for the programmes during the said period; and
  - (d) the achievements made under each programme in the State?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) The total number of watershed projects sanctioned in Andhra Pradesh under the IWDP and DPAP during the last three years and till date:

State	Programme	Year-wise no. of projects sanctioned			Total no.
					projects
					sanctioned
		2006-07	2007-08	2008-09	till date
Andhra Pradesh	IWDP	20	0	0	102
	DPAP	360	0	0	4242
TOTAL:					4344

(b) Out of the 4242 Watershed Projects sanctioned under DPAP, 4234 Watershed Projects were launched and the area benefited from these projects is 21,17,000 ha. Out of 102 Watershed Projects sanctioned under IWMP, 100 projects were launched under IWDP and the total area benefited from these projects is 7,35,335 ha. The district-wise and programme-wise details of sanctioned area is given in the Statement (See below).

(c) Total programme wise fund released upto December, 2009 is as below:-

IWDP	:	Rs. 326.02 crores
DPAP	:	Rs. 868.83 crores
TOTAL	:	Rs. 1194.85 crores

(d) The achievements made under DPAP and IWDP are as under:-

## DPAP-

An amount of Rs. 849.09 Crores has been incurred as expenditure from 1995-96 to 2009-10 (upto December - 09) for which an area of 1677851 ha. treated.

# IWDP-

An amount of Rs. 288.88 Crores has been incurred as expenditure from 1995-96 to 2009-10 (upto December - 09) for which an area of 525245 ha. treated.

#### Statement

District-wise and programme-wise no. of watershed projects launched and become functional — total area benefited in the Andhra Pradesh

SI.	District	DPAP		IWDP	
NO.		No of WS	Area in ha.	No of WS	Area in ha.
1	2	3	4	5	6
1.	Srikakulam	195	97500	5	43500
2.	Vizayanagaram	0	0	6	48500
3.	Vishakapatnam	0	0	2	10785

1	2	3	4	5	6
4.	East Godavari	0	0	3	24500
5.	West Godavari	0	0	2	12000
6.	Krishna	0	0	2	12000
7.	Guntur	0	0	4	24000
8.	Prakasam	561	280500	1	6000
9.	S.P.S Nellore	0	0	8	61000
10.	Chittoor	404	202000	10	63115
11.	Kadapa	325	162500	11	78000
12.	Kurnool	577	288500	1	7330
13.	Mahabubnagar	661	330500	0	0
14.	Rangareddy	323	161500	3	30693
15.	Medak	293	146500	10	71912
16.	Nizamabad	0	0	6	43500
17.	Adilabad	396	198000	3	18000
18.	Karimnagar	0	0	6	42500
19.	Warangal	0	0	6	48000
20.	Khammam	. 125	62500	7	54000
21.	Nalgonda	374	187000	4	36000
	TOTAL:	4234	2117000	100	735335

# Participation of SCs/STs in NREGA work

 $\dagger 141.$  SHRI PRABHAT JHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the number of Scheduled Castes and Scheduled Tribes (SCs/STs) among the beneficiaries of employment created under National Rural Employment Guarantee Scheme has registered a decline;
  - (b) if so, the details thereof;
- (c) whether there is any special provision for reasonable participation of Scheduled Castes and Scheduled Tribes in works under NREGA; and
  - (d) if so, the details thereof?

<sup>†</sup>Original notice of the question was received in Hindi.